



# The Bihar Gazette

## EXTRA ORDINARY

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**18 CHAITRA 1944(S)**  
**(NO.PATNA 216) PATNA, FRIDAY, 8TH APRIL 2022**

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PATNA HIGH COURT

Notification

*The 8th April 2022*

Addenda and Corrigenda to Patna High Court Rules, 1916 (Fifth Edition)

C.S. No. – 172

No. 130(R)/Rules Department.—The “Registration of Advocates as Advocate-on-Record of the Patna High Court Rules” i.e. A.O.R. Rules of Patna High Court framed under heading (D) in Chapter XXIV of Part-V of the Patna High Court Rules, 1916 vide CS No.126 is hereby repealed.

By order of the Court,  
ARUN KUMAR JHA,  
*Registrar General.*

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